

F.No. 01/92/180/508 /AM00/PC-II/

GOVERNMENT OF INDIA

MINISTRY OF COMMERCE

DIRECTORATE GENERAL OF FOREIGN TRADE

UDYOG BHAWAN,NEW DELHI

Dated:24/09/99

Policy Circular 34

Corrigendum to policy circular No. 33 dated 23.9.99

To,

All Licensing Authorities,

All Export Promotion Councils / Commodity Boards,

FIEO,

All Chamber of Commerce and Industries Association,

Subject:- Clarification regarding admissibility of deemed export benefits

Attention is invited to the Policy Circular No. 33 dated 23.9.99 on the above subject.

2. In the Paragrapah (2),the figure‘10th’ may be amended to read as ‘16th’ wherever it occurs.

Yours faithfully,

(L.B. SINGHAL)

JOINT DIRECTOR GENERAL OF FOREIGN TRADE